

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In compliance of directions passed in Bail Application No.3805/2021, Neetu Singh Vs. State NCT of Govt. of Delhi & with reference to Minutes of Meeting dated 15.10.2022 held in Tis Hazari Court complex, Delhi, all learned Principal District & Sessions Judges, Delhi/ New Delhi are requested to furnish data of Proclaimed Offenders / Proclaimed Persons pertaining to consigned files either available in the Courts concerned awaiting Goshwara nos. or available in the Record Rooms at the designated e-mail ID i.e. [pomsddc@gmail.com](mailto:pomsddc@gmail.com) with in 10 working days.

*GIRISH KATHPALIA*  
.. 09:50 am  
22.10.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)  
Delhi

No. 80172-80242 /Rules/Gaz/2022

Dated 22 OCT 2022

Sub:- In compliance of order dated 28.07.2022 of Hon'ble High Court of Delhi, New Delhi in Bail Application No.3805/2021 Neetu Singh Vs.State of GNCT of Delhi.

Copy forwarded for information & necessary action to :-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi in compliance of order dated 28.07.2022 of Hon'ble High Court of Delhi, in Bail Application No. 3805/2021, Neetu Singh Vs. State of NCT of Govt. of Delhi, next dated of hearing 28.10.2022.
- 2) The Principal District & Sessions Judges, All Court Complexes, Delhi/New Delhi/Rouse Avenue.
- 4) The CMM/ACCMs/MMs (Central District) Tis Hazari Courts, Delhi.
- 5) The Sr.AO(J)/AO(J)/Branch In-charge, Office of CMM (Central), Record Room (Criminal & Sessions) Tis Hazari Courts, Delhi.
- 7) The P.S./Reader to the undersigned.
- 8) The Ahmads in the Court of ASJs/Spl. Judges/CMM/ACMM/MMs (Central) are directed to send the data pertaining to Proclaimed Offenders / Proclaimed Persons in consigned files either available in the courts concerned awaiting Goshwara nos or available in Record Rooms at the email ID [pomsddc@gmail.com](mailto:pomsddc@gmail.com) with in 10 working days.
- 9) The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
- 10) The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)  
Delhi

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22/12/81